

suspended on 26-10-1978. Government have no intention of resuming the auction of gold.

Search at Residence of Shri Chand Ram, Ex-Minister

648. SHRI JHARKHANDE RAI: Will the Minister of FINANCE be pleased to state:

(a) whether investigation by the CBI following the search at the residence of Shri Chand Ram, former Minister of the Government of India has been completed;

(b) whether it is a fact that in the course of above search some gold and other materials as well as large amount of cash has been found in his house and also some papers relevant to the investigation; and

(c) if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) The case is still under investigation.

(b) and (c). Searches were conducted at six different places on 25-10-1979. These places included 3 residential premises, 2 dairy farms and the locker belonging to Shri Chand Ram or other members of his family. Gold and silver jewellery worth Rs. 1,31,000 and cash worth Rs. 7895 were found in the searches. Some papers relevant to the investigation were also found which showed purchase of agricultural land during last two years in District Roh-tak either by Shri Chand Ram or by members of his family or in benami transactions worth Rs. 1,24,330. Papers regarding purchase of 2 cars, one tractor and some other house-hold articles during last two years were also recovered during the searches.

12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF FORWARD MARKETS COMMISSION FOR 1978, REVIEWS AND

ANNUAL REPORTS OF STATE CHEMICALS AND PHARMACEUTICALS CORPORATION OF INDIA, LTD., NEW DELHI, AND MINERALS AND METALS TRADING CORPORATION OF INDIA LTD., NEW DELHI FOR 1976-79 AND ANNUAL REPORT OF EXPORT CREDIT AND GUARANTEE CORPORATION LTD., BOMBAY, FOR 1978 NOTIFICATION UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957, MINERAL CONCESSION (AMDT.) RULES, 1960 AND ANNUAL ACCOUNTS OF INDIAN STANDARDS INSTITUTION NEW DELHI FOR 1976-77 WITH STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): On behalf of Shri Pranab Mukherjee I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Forward Markets Commission, for the year 1978 [Placed in Library. See No. LT-413/80].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956:—

(a) (i) Review by the Government on the working of State Chemicals and Pharmaceuticals Corporation of India Limited, New Delhi, for the year 1978-79.

(ii) Annual Report of the State Chemicals and Pharmaceuticals Corporation of India, Limited, New Delhi, for the year 1978-79 along with the Audit Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-414/80].

(b) Annual Report of the Export Credit and Guarantee Corporation Limited, Bombay, for the year 1978 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-415/80].

(c) (i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1976-79.

(ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-416/80].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

(i) S.O. 4069 published in Gazette of India dated the 27th December, 1979 authorising the Geological Survey of India to carry out such detailed investigations for the purpose of obtaining such information as may be necessary in the areas specified in the Notification. [Placed in Library. See No. LT-417/80].

(ii) The Mineral Concession (Amendment) Rules, 1980 published in Notification No. G.S.R. 146 in Gazette of India dated the 2nd February, 1980. [Placed in Library. See No. LT-418/80].

(4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Indian Standards Institution, New Delhi for the year 1976-77 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Audit Report and the Accounts. [Placed in Library. See No. LT-419/80].

(Interruptions)

ANNUAL REPORT OF INDIA TOURISM DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1978-79 WITH STATEMENT FOR DELAY

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the India Tourism Development Corporation Limited, New Delhi for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under, sub-section (1) of section 619A of the Companies Act, 1956.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-420/80].

(Interruptions)

MADHYA PRADESH VIDHAN MANDAL, VIRODHI-DAL KA NETA (VETAN TATHA BHATTA) ADHYADESH, 1980

THE MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table a copy of the Madhya Pradesh Vidhan Mandal Virodhi-Dal Ka Neta (Vetan Tatha Bhatta) Adhyadesh, 1980 (No 3 of 1980) (Hindi and English versions) promulgated by the Governor on the 7th February, 1980 under article 213(2) (a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the state of Madhya Pradesh. [Placed in Library. See No. LT-421/80].

NOTIFICATIONS UNDER REGIONAL RURAL BANKS ACT, 1976, AMENDMENT TO RESERVE BANK EMPLOYEES P. F. REGULATIONS, ANNUAL REPORT OF INDIAN INSTITUTE OF PUBLIC ADMINISTRATION, NEW DELHI FOR 1978-79, REVIEW OF WORKING OF DEPOSIT INSURANCE AND CREDIT GUARANTEE CORPORATION FOR

1977 AND 1976, REPORTS OF VARIOUS REGIONAL RURAL BANKS FOR THE YEAR ENDED 31-12-78, ANNUAL REPORT OF GENERAL INSURANCE CORPORATION OF INDIA FOR THE YEAR ENDED 31-12-77, NATIONAL SAVINGS CERTIFICATES (5TH ISSUE) AMDT. RULES, 1980 AND POST OFFICE SAVINGS CERTIFICATES (AMDT.) RULES, 1980

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 29 of the Regional Rural Banks Act, 1976:—

(i) The Krishna Gramina Bank (Meetings of Board) Rules, 1979, published in Notification No. S.O. 2112 in Gazette of India dated the 23rd June, 1979. [Placed in Library. See No. LT-422/80].

(ii) The Kutch Gramin Bank (Meetings of Board) Rules, 1979, published in Notification No. S.O. 2113 in Gazette of India dated the 23rd June, 1979. [Placed in Library. See No. LT-423/80].

(iii) The Jamnagar Gramin Bank (Meetings of Board) Rules, 1979, published in Notification No. S.O. 2114 in Gazette of India dated the 23rd June, 1979. [Placed in Library. See No. LT-421/80].

(iv) The Marudhar Kshetriya Gramin Bank (Meetings of Board) Rules, 1979, published in Notification No. S.O. 2115 in Gazette of India dated the 23rd June, 1979. [Placed in Library. See No. LT-425/80].

(v) The Madhubani Kshetriya Gramin Bank (Meetings of Board) Rules, 1979, published in Notification No. S.O. 2116 in Gazette of India dated the 23rd June, 1979. [Placed in Library. See No. LT-426/80].

(vi) The Nalanda Gramin Bank (Meetings of Board) Rules, 1979, published in Notification No. S.O. 2117 in Gazette of India dated the 23rd June, 1979. [Placed in Library. See No. LT-427/80].

(vii) The Singhbhum Kshetriya Gramin Bank (Meetings of Board) Rules, 1979, published in Notification No. S.O. 2118 in Gazette of India dated the 23rd June, 1979. [Placed in Library. See No. LT-428/80].

(viii) The Sharda Gramin Bank (Meetings of Board) Rules, 1979, published in Notification No. S.O. 2119 in Gazette of India dated the 23rd June, 1979. [Placed in Library. See No. LT-429/80].

(2) A copy of Amendment to Regulation 14(2) (a) (ii) of the Reserve Bank of India Employees' Provident Fund Regulations (Hindi and English versions) under sub-section (4) of Section 58 of the Reserve Bank of India Act, 1934. [Placed in Library. See No. LT-430/80].

(3) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1978-79 along with the Audited Accounts. [Placed in Library. See No. LT-431/80].

(4) A copy of the Review (Hindi and English versions) on the working of the Deposit Insurance and Credit Guarantee Corporation for the years 1977 and 1978. [Placed in Library. See No. LT-432/80].

(5) A copy each of the following Reports (Hindi and English versions):—

(i) Report of the Haryana Kshetriya Gramin Bank, Bhiwani (Haryana) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-433/80].

(ii) Report of the Jaipur Nagaur Aanchalik Gramin Bank Jaipur (Rajasthan) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-434/80].

(iii) Report of the Gorakhpur Kshetriya Gramin Bank, Gorakhpur (U.P.) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-435/80].

(iv) Report of the Gaur Gramin Bank, Malda (West Bengal) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-436/80].

(v) Report of the Prathema Bank, Moradabad (U.P.) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-437/80].

(vi) Report of the Bhojpur Rohtas Gramin Bank, Arrah (Bihar) of or the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-438/80].

(vii) Report of the Samyukt Kshetriya Gramin Bank, Azamgarh (U.P.) for the year ended 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-439/80].

(viii) Report of the Kshetriya Gramin Bank, Hoshangabad (Madhya Pradesh) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-439-A/80].

(ix) Report of the Tungabhadra Gramin Bank, Bellary (Karnataka) for the year ended

the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-440/80].

(x) Report of the Puri Gramya Bank, Pipli (Orissa) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-441/80].

(xi) Report of the Jammu Rural Bank, Jammu (J&K) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-442/80].

(xii) Report of the Champaran Kshetriya Gramin Bank, Motihari (Bihar) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-443/80].

(xiii) Report of the Barabanki Gramin Bank, Barabanki (U.P.) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-444/80].

(xiv) Report of the Gurgaon Gramin Bank, Gurgaon (Haryana) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-445/80].

(xv) Report of the Rae Bareli Kshetriya Gramin Bank, Rae Bareli (U.P.) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-446/80].

(xvi) Report of the Farukhabad Gramin Bank, Farukhabad (U.P.) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-447/80].

(xvii) Report of the Malla-
bhum Gramin Bank, Bankura
(West Bengal) for the year en-
ded the 31st December, 1978 along
with the Accounts and the Audi-
tor's Report thereon. [Placed in
Library. See No. LT-448/80].

(xviii) Report of the Bolangir
Aanchalik Gramya Bank, Bol-
angir (Orissa) for the year en-
ded the 31st December, 1978 along
with the Accounts and the Audi-
tor's Report thereon. [Placed in
Library. See No. LT-449/80].

(xix) Report of the Nagarjuna
Grameena Bank, Khammam
(Andhra Pradesh) for the year
ended the 31st December, 1978
along with the Accounts and the
Auditor's Report thereon. [Placed
in Library. See No. LT-450/80].

(xx) Report of the Pragjyotish
Gaonlia Bank, Nilbari (Assam)
for the year ended the 31st De-
cember, 1978 along with the Ac-
counts and the Auditor's Report
thereon. [Placed in Library. See
No. LT-451/80].

(xxi) Report of the Rayala-
seema Grameena Bank, Cuddapah
(Andhra Pradesh) for the year
ended 31st December, 1978 along
with the Accounts and the Audi-
tor's Report thereon. [Placed in
Library. See No. LT- 452/80].

(xxii) Report of the Mayura-
Kshi Gramin Bank, Suri Distt.
Birbhum (West Bengal) for the
year ended the 31st December,
1978 along with the Accounts and
the Auditor's Report thereon.
[Placed in Library. See No. LT-
453/80].

(xxiii) Report of the Malaprabha
Grameena Bank, Dharwar (Kar-
nataka) for the year ended the
31st December, 1978 along with
the Accounts and the Auditor's
Report thereon. [Placed in Lib-
rary. See No. LT-454/80].

(xxiv) Report of the Marath-
wada Gramin Bank, Nanded
(Maharashtra) for the year en-

ded the 31st December, 1978
along with the Accounts and the
Auditor's Report thereon. [Placed
in Library. See No. LT-455/80].

(xxv) Report of the Marwar
Gramin Bank, Pali, (Rajasthan)
for the year ended the 31st De-
cember, 1978 along with the Ac-
counts and the Auditor's Report
thereon. [Placed in Library. See
No. LT-456/80].

(xxvi) Report of the Bhagirath
Gramin Bank, Sitapur (U.P.) for
the year ended the 31st Decem-
ber, 1978 along with the Accounts
and the Auditor's Report thereon.
[Placed in Library. See No. LT-
457/80].

(xxvii) Report of the Sri
Visakha Grameena Bank, Srika-
kulam (Andhra Pradesh) for the
year ended the 31st December,
1978 along with the Accounts and
the Auditor's Report thereon.
[Placed in Library. See No. LT-
458/80].

(xxviii) Report of the Cauvery
Grameena Bank, Mysore (Kar-
nataka) for the year ended the
31st December, 1978 along with
the Accounts and the Auditor's
Report thereon. [Placed in Lib-
rary. See No. LT-459/80].

(xxix) Report of the Shekha-
wati Gramin Bank, Sikar (Rajas-
than) for the year ended the 31st
December, 1978 along with the
Accounts and the Auditor's Re-
port thereon. [Placed in Library.
See No. LT-460/80].

(xxx) Report of the Cuttack
Gramya Bank, Cuttack (Orissa)
for the year ended the 31st De-
cember, 1978 along with the Ac-
counts and the Auditor's Report
thereon. [Placed in Library. See
No. LT-461/80].

(xxxi) Report of the Bilaspur
Raipur Kshetriya Gramin Bank,
Bilaspur (Madhya Pradesh) for
the year ended the 31st Decem-
ber, 1978 along with the Accounts

and the Auditor's Report thereon. [Placed in Library. See No. LT-462/80].

(xxxii) Report of the Magadh Gramin Bank, Gaya (Bihar) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-463/80].

(xxxiii) Report of the Koraput Panchabati Gramya Bank, Jey-pore (Orissa) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-464/80].

(xxxiv) Report of South Malabar Gramin Bank, Malapuram (Kerala) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-465/80].

(xxxv) Report of the North Malabar Gramin Bank, Cannanore (Kerala) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-466/80].

(xxxvi) Report of the Rewa-Sidhi Gramin Bank, Rewa (Madhya Pradesh) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-467/80].

(xxxvii) Report of the Tripura Gramin Bank, Agartala (Tripura) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-468/80].

(xxxviii) Report of the Kosi Kshetriya Gramin Bank, Purnea, (Bihar) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-469/80].

(xxxix) Report of the Himachal Gramin Bank, Mandi (Himachal Pradesh) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-470/80].

(xl) Report of the Ballia Kshetriya Gramin Bank, Ballia (U.P.) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-471/80].

(xli) Report of the Sultanpur Kshetriya Gramin Bank, Sultanpur (U.P.) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-472/80].

(xlii) Report of the Uttar Banga Kshetriya Gramin Bank, Cooch Bihar (West Bengal) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-473/80].

(xliii) Report of the Pandyan Gramin Bank, Sattur (Tamil Nadu) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-474/80].

(xliv) Report of the Vaishali Kshetriya Gramin Bank, Muzaffarpur (Bihar) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-475/80].

(xlv) Report of the Monghyr Kshetriya Gramin Bank, Monghyr (Bihar) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-476/80].

(xlvi) Report of the Bundelkhand Kshetriya Gramin Bank

Tikamgarh (Madhya Pradesh) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-477/80].

(xivii) Report of the Santhal Parganas Gramin Bank, Dumka (Bihar) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-478/80].

(xlviii) Report of the Hardoi (U.P.) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-479/80].

(xlix) Report of the Krishna Gramena Bank, Gulbarga (Karnataka) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-480/80].

(1) Report of the Kutch Gramin Bank, Bhuj (Gujarat) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-481/80].

(li) Report of the Jamnagar Gramin Bank, Jamnagar (Gujarat) for the year ended the 31st December, 1978 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-482/80].

(6) A copy of the Annual Report (Hindi and English versions) under rule 6 of the General Insurance Business (Notification) Rules, 1973 on the working and affairs of the General Insurance Corporation of India and its subsidiaries for the year ended 31st December, 1977.

[Placed in Library. See No. LT-483/80].

(7) A copy each of the following Notifications. (Hindi and English versions) under sub-section (3) of

the section 12 of the Government Savings Certificates Act, 1959:—

(i) The National Savings Certificates (Fifth Issue) Amendment Rules, 1980, published in Notification No. GSR 65 (E) in Gazette of India dated the 28th February, 1980. [Placed in Library. See No. LT-484/80].

(ii) The Post Office Savings Certificates (Amendment) Rules, published in Notification No. GSR 66(E) in Gazette of India dated the 28th February, 1980. [Placed in Library. See No. LT-485/80].

12.04 hrs.

ELECTIONS TO COMMITTEES

(i) INDIAN COUNCIL OF AGRICULTURAL RESEARCH

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): On behalf of Shri Birendra Singh I beg to move the following:—

"That in pursuance of Rule 4 (vii) of the Rules of the Indian Council of Agricultural Research, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research for a term of three years, subject to the other provisions of the said Rules."

MR. SPEAKER: The question is:

"That in pursuance of Rule 4 (vii) of the Rules of the Indian Council of Agricultural Research, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research for a term of three years, subject to the other provisions of the said Rules."

The motion was adopted.